# GOVERNMENT OF INDIA MINISTRY OF DEFENCE

#### DEPARTMENT OF DEFENCE PRODUCTION

### **RAJYA SABHA**

## **UNSTARRED QUESTION NO. 1328**

TO BE ANSWERED ON 13th March, 2023

### OFFSET AGREEMENTS IN DEFENCE DEALS

#### 1328. SHRI SANJAY SINGH:

Will the Minister of Defence be pleased to state:

- (a) the year-wise details of the offset agreements in defence deals signed during the lastfive years and the number of agreements completed so far;
- (b) the total amount of offset agreements signed with foreign vendors since the year 2017 to 2022, the offset-wise details and the details of the vendors thereof;
- (c) the percentage of claims fulfilled out of the said agreements and the liability stilloutstanding in terms of rupees; and
- (d) the details of defaulters/inactive vendors and the action taken thereon during the saidperiod?

## ANSWER

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a): There are 15 Offset Agreements in defence deals signed during the last five years, details of which are tabulated below: -

Sl.	Year	Number of Offset
No.		Agreements
1	2017	04
2	2018	05
3	2019	03
4	2020	02
5	2021	01

- (b): The total contracted offset amount from the year 2017 to 2022 in 15 Offset Agreements with 09 foreign vendors is 1.86 Billion USD. Further details being sensitive and strategic in nature, cannot be disclosed.
- (c): Out of the 15 Offset Agreements, the cumulative percentage of claims fulfilled are 175.48%. However, the specific liability in some of these Offset Agreements still pending is INR 89.08 Crore.
- (d): During the said period, in 03 Offset Agreements, the vendors have not fulfilled their due offset obligations. For unfulfilled offset obligations, penal action has been taken on the defaulting vendors as per the relevant provisions of the Defence Offset Guidelines under the applicable Defence Procurement Procedure.

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